

B AKHILA
LIQUIDATOR FOR BAHUBALI PAPER LIMITED
REG NO: - IBBI/IPA-002/IP-N01259/2023-2024/14315

DATE: 23.03.2026

To,
Insolvency and Bankruptcy Board of India,
7th Floor, Mayur Bhawan, Shankar Market,
Connaught Circus,
New Delhi-110001

Ref: Submission of list of stakeholders in relation to Voluntary Liquidation of Bahubali Paper Limited.

Sir/ Madam,

Pursuant to Regulation 30 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017, I am submitting herewith the list of stakeholders of **Bahubali Paper Limited** 'In Voluntary Liquidation' as on **23.03.2026** i.e. within 45 days from the last date for receipt of claims.

Kindly acknowledge its receipt.

Thanking You,

Yours Faithfully,

B. Akhila



(IP B Akhila)
Liquidator for BAHUBALI PAPER LIMITED
IBBI/IPA-002/IP-N01259/2023-2024/14315

Encl: As stated above

B AKHILA
LIQUIDATOR FOR BAHUBALI PAPER LIMITED
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List of Stakeholders of Bahubali Paper Limited ‘In Voluntary Liquidation’

(i.e. within 45 days from last date of receipt of claims)

EQUITY SHAREHOLDERS

S. No.	Equity shareholders of the Company	No. of Equity Shares held	Total Face Value of shares held (in Rs.)	Total share value (in Rs.)
1	SIDDHI TRADE AND HOLDINGS PRIVATE LIMITED	24000	10/-	240000
2	THE DIAMOND COMPANY LIMITED	9900	10/-	99000
3	VEER ENTERPRISES LIMITED	9900	10/-	99000
4	ORBIT UDYOG PRIVATE LIMITED	5500	10/-	55000
5	KL CHANDAK	100	10/-	1000
6	PS MAHARAJ	100	10/-	1000
7	S.K. KHEMANI	100	10/-	1000
8	PK MUNDRA	100	10/-	1000
9	RD SARDA	100	10/-	1000
10	UA PAI	100	10/-	1000
11	RK MAHESHWARI	100	10/-	1000
	Total	50,000		5,00,000

B. Akhila



(Ms. B Akhila)
Liquidator for BAHUBALI PAPER LIMITED
IBBI/IPA-002/IP-N01259/2023-2024/14315